

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

132. Company Appeal/131/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.11.2023**

NAME OF THE PARTIES: Amba Landmarks Private Limited

V/s.

Registrar of Companies Pune.

SECTION 252(1) Companies Act. 2013

ORDER

Hearing Through: VC and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List this matter on
24.01.2024 further for hearing.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//